## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5639 ANSWERED ON:07.09.2011 LAND AT INSTITUTIONAL RATE Bajirao Shri Patil Padamsinha

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has provided vacant Government land at institutional rates for setting up of Kendriya Vidyalayas in Delhi to ensure the general public have access to education;
- (b) if so, the details thereof;
- (c) whether private schools have refused to comply with the rules/regulations to provide education to poor students;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken/being taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b) Kendriya Vidyalayas are opened on receipt of viable proposal in prescribed proforma from the various Ministries of Government of India and State Governments/Union Territories, thereby committing the availability of requisite resources for setting up a new Kendriya Vidyalaya under Civil/Defence Sector. According to the prescribed norms, the sponsoring agency has to provide requisite extent of land free of cost on long term lease or permanent transfer basis to Kendriya Vidyalaya Sangathan for construction of permanent Vidyalaya building and accordingly land has been provided in Delhi also free of cost for setting up of Kendriya Vidyalaya.
- (c) As per information of Government of NCT of Delhi, no public school in Delhi has refused to comply with the rules/regulations to provide education to poor students.
- (d) Does not arise.
- (e) Government of NCT of Delhi has a proposal to reimburse the expenditure incurred by the schools for providing free and compulsory elementary education to the economically weaker section students as per the provision under Section 12 (2) of the Right of Children to Free and Compulsory Education Act, 2009.